## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



CP NO. 351/2008 IN OA NO. 3264/2002

New Delhi, this the 24th day of November, 2008

## HON'BLE SHRI L.K. JOSHI, VICE CHAIRMAN (A) HON'BLE SMT. MEERA CHHIBEER, MEMBER (J)

Surender Kumar S/o Late Ashutosh Kumar R/o 41A/9, Yog May Apartment, Kishan Garh, Vasant Kunj, Delhi-110070.

... Applicant

(By Advocate: None)

Versus

- 1. Mr. Y.S.Dadwal
  Commissioner of Police
  Police Headquarters,
  IP Estate, ITO, New Delhi.
- 2. Mr. Ujjwal Mishra
  Additional Commissioner of Police
  (PCR & Communication), PHQ,
  ITO, New Delhi.
- Mr. Mumtaz Naved
   Dy. C.P. Communication
   Old Police Line Rajpura Road, New Delhi.

... Respondents

(By Advocate: Sh. Ajesh Luthra)

## ORDER (ORAL)

Hon'ble Shri L.K.Joshi, Vice Chairman (A)

Learned counsel for Respondents has produced an order dated 24.10.2008 of the Hon'ble Delhi High Court in WP (C) No.6636/2008 by which order dated 2.06.2008 is stayed. Contempt Petition is closed. Notices are discharged with liberty to revive the Contempt Petition after the decision of the Hon'ble Delhi High Court.

(MRS. MEERA CHHIBBER)

Member (J)

(L.K. JOSHI) Vice Chairman (A)

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